

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 837/2018

SATYAVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 246849/2023 - INTERIM BAIL)

Date : 04-01-2024 This application was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Sanjay Kumar Visen, AOR

Mr. B S Chaudhary, Adv.

Ms. Ritu Rastogi, Adv.

Ms. Monika, Adv.

Mr. Amit Gupta, Adv.

Mr. Akshat Mahajan, Adv.

Ms. Suvarna Singh, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR

Mr. Sanjay Maurya, Adv.

Mr. Sarthak Chandra, Adv.

Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Interlocutory Application No. 246849/2023 has been filed by the petitioner for grant of interim bail on the ground of marriage of his younger daughter which was fixed for 3-12-2023.
2. Since the marriage has already been solemnized on the said date, the application has become infructuous.
3. In view of the above, the said application is dismissed as having become infructuous.
4. List the appeal for final hearing in normal course.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(MAMTA RAWAT)
COURT MASTER (NSH)